# Suspension of employees of CWC at Metiabniz-I

5064. SHRI E. BALANANDAN: Will the Minister of FOOO be pleased to state:

- (a) what are the reasons for suspension of five employees of CWC at the Matiabruz; and
- (b) whether it is a fact that without giving them any show cause notice or charge •beet, CWC management issued suspension orders; with change of headquarter?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) and (b) Five officials at central warehouse, Metiabniz-I were suspended after observing shortages in the stock of Newsprint Reels 126.500 Metric Tonnes and Edible Oil-48.56 Metric Tonnes. Suspension is not a penalty and as per Central Warehousing Corporation (Staff) Regulation 1986, no show cause/chargesheet is necessary before placing any employee under suspension. The Suspension orders of all the five employees have since been revoked. Out of the five, one employee has super-annuated.

### Transport allowance to CWC employees

5065. SHRI E. BALANANDAN: Will the Minister of FOOD be pleased to state:

- (a) whether it is a fact that CWC is paying only Rs. 50/- as transport allowance to its employees; and
- (b) whether it is also a fact that conveyance charges within a radius of 8 K.M. for attending official work was not paid to its employees even to the cashier for handling cash?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The employees of the Central Warehousing Corporation in Group, 'C & 'D' Categories are being paid trans-' port subsidy/conveyance allowance at the following rate under IDA pattern:—

Conveyance allowance: (i) Employees owning and maintaining Scooter/Motor Cycle are being paid Rs. 100/- per month.

(ii) Employees owning and maintaining Moped Rs. 75/- per month.

*Transport subsidy*: For using other modes of conveyance Rs 50/- per month.

Group A & B officers are being paid conveyance allowance and transport subsidy at the following rates under CD A pattern:—

Conveyance Allowance :- (i) For maintaining Car Rs. 450/- per month, (ii) For maintaining Scooter/Motor Cycle Rs. 175/-per month

*Transport subsidy*:— For using other modes of conveyance Rs. 40/- per month.

(b) Conveyance charges within the ra-' dius of 8 K.M. for attending official work are not being paid to its employees including cashiers also

### भारतीय साध निवन द्वारा सूत बाजार म स्रावल की विक्री

5066. प्रो. विश्वय कुगार मल्होत्रा : करा बाद्य मंत्री 4 मार्च, 1994 की राज्य सभा में अतारांकित प्रश्न सं. 1617 के दिए गए उत्तर को दोर्चेंग और यह बताने की कृषा करेंगे कि :

- (क) क्या यह सच है कि हाल के महीतों में भारतीय खाद निगम ने खुले वाजार में चावल की बिक्ती की थी;
- (ब) यदि हां, तो निगम द्वारा खाले बाजार में कितने अधिकतम मृत्य पर जायन को विकी की गई थी;
- (ग) क्या यह भी सच है कि इस वर्ष के हौरान निगम ने उत्पादकों से कम मृल्य पर वायल की शरीद की थी;
- (ঘ) यदि हां, को यह खाद्याना किलने अधिकतम मृत्य एर हरीदा गया था;
- (ङ) दया यह भी सच है कि चायल को कम मूल्य पर सरीदर तथा इसे अधिक मूल्य पर देचने के सावजूद भारतीय खाद्य निगम को हानि उठानी एड़ी है वगोंकि निगम द्वारा उठाई जा रही आधिक लागन अधिक है; और

(च) यदि हां, तो 1993-94 के वित्त वर्ष के दौरान भारतीं खाद्य नियम की इस संबंध में कितनी आर्थिक लागत रही हैं ?

## साध मंत्रालय के राज्य मंत्री (श्री कल्प नाथ राय): क) जी, हां।

- (ब) बुले बाजार में बिकी करने होत् विभिन्न राज्यों के लिए उत्तम किस्म के चावल का मूल्य 6600/ रुपए और 7100/- रुपए प्रति मीटर टन के रोज में निर्धारित किया गया है। बढ़िया किस्म के चावल का मूल्य उत्तम किस्म के चावल के मूल्य से 200/-रुपए प्रति मीटरी टन कम है।
- (ग) से (च) जी, नहीं । धान की बस्ली मृल्य समर्थन परिचालनी के अधिक उत्पादकों से जाती है। ये उत्पादक अपनी धान या तो सर-कारी एजेन्सियों को न्यनतम समर्थन मृल्यों पर वेचने अथवा व्यापारियों/चावल मिल-मालिक को देचने के लिए स्वतंत्र होते हैं। सरकार चावल की सरीदारी उत्पादकों से नहीं करती हैं। तथापि, विभिन्न राज्य सरकार ें दवारा मिल साल्किॉ/व्याणारियों पर लेवी लगाकर उनसे निर्धारित मृल्यों पर चावल की खरीद-दारी की जाती है। भारतीय खाद्य निगम अक खुल बाजार में कीमतों को स्थिर करने के उद्देश्य से 670/- रापए प्रति विदेवता की औरत दर पर चावल की बिकी कर रहा है जविक अनुमानित इक्नामिक लागव 687.47 रनगर प्रति दिखंटल हो ।

### Requirement ot foodgrains

5067. SHRI RAM NATH GOVIND: Will the Minister of FOOD be pleased to state:

- (a) what is the country's total require-ment of foodgrains per year and whether the requirement is met through (lovem-ment purchases and open market purchases;
- (b) what is the break-up during the previous three years in respect of Government purchases and open market purchases; and
- (c) what is the subsidy paid to meet the gap between Government purchase prices and the open market purchase prices?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The requirement of wheat, rice, pulses and oilseeds in the country at a given point of time depends upon several factors like population, characteristics, production, availability, income distribution, price levels, consumers, habits, availability of substitutes and other related matters. As such it is difficult to estimate the requirement of these commodities.

The requirement of foodgrains for public Distribution System is met from the stocks in Central Pool purchased by the public procuring agencies at minimum support price, procurement price.

(b) The following quantities of rice and wheat have been procured by the public procuring agencies for Central Pool during the last three marketing seasons:—■

#### (in lakh tonnes)

Marketing Season									Rice	Wheat
1991-92									92.40	77 .53
1992-93 (P)									117.93	63,80
1993-94 (P)						-		,	125.22	128.35
1994-95 (P)									_	31.44*

<sup>(</sup>c) The Central Government does not provide any bsidy to meet the gap between Government purchase prices of food-

\*Figures as on 27-4-1994.

grains (MSP/procurement prices) and open market purchase prices.